

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

MA 120 of 1997  
OA 311 of 1997

Date of Order: 13.6.1997

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

ANANDA GOPAL CHAKRABORTY & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioner : Mr.T.K.Biswas, counsel.

For the respondents: Mrs.Kanika Banerjee, counsel.

O R D E R

On the prayer of the 1st.counsel for the respondents, time for filing reply is extended till one week before the next date. Fixed for hearing regarding admission on 17.3.1997. Interim order shall continue till the next date.

2. A plain copy of this order be handed to the 1st.counsel for the applicant.



Administrative Member



Vice-Chairman